

Unstarred Question No. 2149 on 23rd March 1961 and state:

(a) whether the project reports in respect of underground mines of the Korba coalfields have since been examined by the National Coal Development Corporation;

(b) if so, action taken thereon?

**The Minister for Steel, Mines and Fuel (Sardar Swaran Singh):** (a) and (b). The Project Reports for two underground mines with a total capacity of 1.7 million tons of coal per annum, prepared by the Soviet Experts have been examined and accepted by the National Coal Development Corporation. These project reports are at present under consideration of the Government.

#### Shortage of Soft Coke in Maharashtra

**2764. Shri Pangarkar:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that there is acute shortage of soft-coke in Maharashtra;

(b) if so, whether Government have received recently any complaints in this regard; and

(c) if so, action taken thereon?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). Occasionally, reports of shortages of soft coke in Maharashtra have been received. In consultation with the State Government, 225 wagons of soft coke have been allotted to be moved in block rakes every month. During the period January to June 1961 on the average 212 wagons per month have been moved. If the suggested supplies of nut coke from Bhilai, in part substitution for soft coke from Bengal/Bihar coalfields, could be availed of, the overall supply of domestic coke would be still better.

#### Pakistanis in U.P.

**2765. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that infiltration of people without passports in Uttar Pradesh from West Pakistan has increased during 1960;

(b) whether it is a fact that many Pakistanis who entered Uttar Pradesh with passports, have remained in Uttar Pradesh in spite of the fact that the period of their validity has expired; and

(c) if so, the steps taken so far for the repatriation of those whose period of stay has expired and those who have entered without passports and also to stop the entry into Uttar Pradesh of unauthorised persons from West Pakistan?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) There has been no marked increase. As against 23 Pakistani nationals who were found without passports in 1959, the number of such persons was 35 in 1960.

(b) and (c). There are at present 1,064 such persons. Out of these, 383 have filed writ and civil suits. Suitable action for the prosecution and deportation of the rest is being taken under the Foreigners Act, 1946. Those who have entered India without passports are being prosecuted under the Indian Passport Act, 1920, and then sent back to Pakistan. An intensive watch is being kept to detect cases of illegal entry of Pakistani nationals into India.

#### Colonies for S. C. & S. T. in Punjab

**2767. { Shri D. C. Sharma:  
Sardar Iqbal Singh:  
Shri Daljit Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) the amount year-wise given so far to Punjab by the Central Government for construction of colonies and

hutchments for Scheduled Castes and Tribes during the Second Five Year Plan period;

(b) the number of families of Scheduled Castes and Tribes housed so far with Central Assistance; and

(c) the amount lapsed?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The required information has been called for from the State Government and will be laid on the Table of the House when received.

### Central Schemes for the Welfare of S. C. & S. T.

**2768. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) what were the Centrally sponsored schemes sanctioned for Punjab for the Welfare of Scheduled Castes and Scheduled Tribes in the State during the Second Plan Period;

(b) the progress so far made in the execution of these schemes;

(c) the total amount sanctioned for these schemes;

(d) whether the amount sanctioned has been fully spent; and

(e) if not, the reasons for not spending the amount fully?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (e). A statement is laid on the Table of the House. [See Appendix III, annexure No. 77].

### Secondary Education in Punjab

**2769. Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether any financial assistance has been given to the Government of Punjab for reorganisation and promotion of secondary education in

Punjab during the Second Five Year Plan period; and

(b) if so, the total amount allotted to Punjab during the Second Five Year Plan period for this purpose?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) During 1956-57 to 1959-60 Rs. 116.09 lakhs. During 1960-61 Central assistance was given for the programme of educational development as a whole. It is not, therefore, possible to give the break-up of this figure for different sectors of education during this year; the Central assistance given for general education as a whole was, however, Rs. 120.13 lakhs.

भारतीयों द्वारा रूस में स्नातकोत्तर अनुसंधान

२७७०. श्री क० भे० मालवीय : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मंत्री महोदय को उनके रूस यात्रा के समय यह आश्वासन दिया गया है कि रूस में स्नातकोत्तर अनुसंधान की सुविधा भारतीयों को दी जायेगी; और

(ख) यदि हा, तो इस विषय में अभी तक क्या प्रगति हुई है ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री तुषारू कबिर) : (क) जी, हाँ।

(ख) रूस की सरकार के साथ सांस्कृतिक समझौते के अनुसार १९६१-६२ में वैज्ञानिकों की घटना-बदली का कार्यक्रम मंजूर किया गया है। रूस की ऊँची पढ़ाई वाली संस्थाओं में इस साल पोस्ट ग्रेजुएट पढ़ाई और अनुसंधान के लिये भारतीय स्कालरों को दी जाने वाली ५० छात्रवृत्तियों का प्रस्ताव भी स्वीकार कर लिया गया है। इन के लिये चुनाव किये जा रहे हैं।